

Parliament Session Wrap

Winter Session – November 19 to December 22, 2009

Bills Passed by Parliament during the Winter Session

Short Title	Key Objectives
*The Salaries and Allowances of Ministers (Amendment) Bill, 2009	Includes relatives and companions in the list of persons eligible for free travel within the prescribed limit.
*The Civil Defence (Amendment) Bill, 2009	Includes disaster management as a part of the definition of Civil Defence in the Principal Act.
*The Payment of Gratuity (Amendment) Bill, 2009	Expands the definition of an "employee" for covering teachers as eligible for gratuity benefits.
*The State Bank of Saurashtra (Repeal) and the State Bank of India (Subsidiary Banks) Amendment Bill, 2009	Merges the State Bank of Saurashtra with State Bank of India and amends the SBI (Subsidiary Banks) Act, 1959.
The Rubber Amendment Bill, 2009	Amends the Rubber Act, 1947 to delicense rubber planting and enable refund of excise collected from 1961 to 2003.
The Legal Metrology Bill, 2008	Regulates the use of weights and measures in India.
*The National Rural Employment Guarantee (Amendment) Bill, 2009	Seeks to rename NREGA after Mahatma Gandhi.
*The National Capital Territory of Delhi Laws (Special Provisions) Second Bill, 2009	Seeks to maintain status quo on encroachments in Delhi for a period of another one year.
*The Appropriation (Railways) No. 4 Bill, 2009	Authorises expenditure of the Railways.
*The Essential Commodities (Amendment and Validation) Bill, 2009	Replaces the Ordinance to replace the concept of minimum price of sugarcane with the fair and remunerative price (FRP) mechanism.
*The Competition (Amendment) Bill, 2009	Replaces the Ordinance to expedite the winding up of MRTPC after the formation of CCI and CAT.
*The Jharkhand Appropriation (No. 3) Bill, 2009	Authorises expenditure from the Consolidated Fund of Jharkhand.
*The Appropriation (No.4) Bill, 2009	Authorises expenditure from the Consolidated Fund of India.
*The Jharkhand Contingency Fund (Amendment) Bill, 2009	Replaces the Ordinance to provide additional funds for Rs.350 crore to Jharkhand for drought relief.
The Representation of the People (Amendment) Bill, 2009	Bans conduct and publication of exit polls during the election period and increases the security deposit of candidates.
*The Central Universities (Amendment) Bill, 2009	Bifurcates the central university in Jammu and Kashmir.
The Workmen's Compensation (Amendment) Bill, 2009	Enables the revision of wage ceiling and omits several restrictions, also substitutes the word 'workman' with 'employee'.

Sources: Respective Bills, PRS.

* These were introduced during the Winter Session 2009.

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December 22, 2009

Government Bills Introduced during the Winter Session and pending

Short Title	Key Objectives	Introduced on
The Transplantation of Human Organs (Amendment) Bill, 2009	Includes regulation of transplantation of tissues in the Act, establishes a national storage network and registry, and provides for registration of NGOs in this sector.	18 Dec 2009
The State Bank of India (Subsidiary Banks) Amendment Bill, 2009	Merges the State Bank of Hyderabad with State Bank of India.	18 Dec 2009
The Coinage Bill, 2009	Replaces 4 Acts to regulate the minting use and destruction of coins used as legal tender.	17 Dec 2009
The Commercial Division of High Courts Bill, 2009	Seeks to set up commercial division in the high courts for adjudicating commercial disputes over Rs 5 crore.	16 Dec 2009 Referred to RS Select Committee
The Trade Marks Amendment) Bill, 2009	Provides for protection of international trade marks in India and for Indian trade marks in other countries, in line with Madrid Protocol.	04 Dec 2009 Passed by LS
The Constitution (One Hundred and Eleventh Amendment) Bill, 2009 (Insertion of new article 43B and new part IXB)	Amends the Constitution to include framework for cooperative societies.	30 Nov 2009
The Constitution (One Hundred and Tenth Amendment) Bill, 2009 (Amendment of article 243D)	Increases the reservation for women from one-third to 50% of the total number of seats and offices of Chairpersons in Panchayats at each level.	26 Nov 2009
The Foreign Trade (Development and Regulation) Amendment Bill, 2009	Seeks to have a tighter regime on trade of goods that could be used for military and civilian purposes — known as dual use items and imposes quantitative restrictions on such goods.	25 Nov 2009 Referred to Standing Committee
The Constitution (One Hundred and Twelfth Amendment) Bill, 2009 (Amendment of article 243T)	Seeks 50 percent reservation for women in urban local bodies.	24 Nov 2009

Sources: Various Bills, Bulletins of Rajya Sabha and Lok Sabha, PRS.

Government Bills Withdrawn by Parliament during the Winter Session

Short Title	Introduced on	Status
The Constitution (Sixty-first Amendment) Bill, 1988	24 Nov 1988	Withdrawn on 03 Dec 2009
The Foreign Trade (Development and Regulation) Amendment Bill, 2001	24 Apr 2001	Replaced by a new Bill

Government Bills Pending from Earlier Sessions of Parliament

LOK SABHA		
Short Title	Introduced on	Status
The Land Ports Authority of India Bill, 2009	7 Aug 2009	Standing Committee granted extension to submit report upto the first day of Budget Session 2010
National Commission for Minority Educational Institutions (Amendment) Bill, 2009	7 Aug 2009	Standing Committee Report on 25 Nov 2009
The Employees State Insurance (Amendment) Bill, 2009	7 Aug 2009	Standing Committee Report on 9 Dec 2009
The Securities and Exchange Board of India (Amendment) Bill, 2009	3 Aug 2009	Standing Committee to submit report in three months <i>w.e.f.</i> 9 Sep 2009
The Companies Bill, 2009	3 Aug 2009	Standing Committee to submit report in three months <i>w.e.f.</i> 9 Sep 2009

Short Title	Introduced on	Status
The Indian Trusts (Amendment) Bill, 2009	3 Aug 2009	Standing Committee to submit report in three months <i>w.e.f.</i> 9 Sep 2009
The National Green Tribunal Bill, 2009	31 Jul 2009	Standing Committee Report on 24 Nov 2009
The Life Insurance Corporation (Amendment) Bill, 2009	31 Jul 2009	Standing Committee to submit report in three months <i>w.e.f.</i> 9 Sep 2009
RAJYA SABHA		
Short Title	Introduced on	Status
The National Commission for Heritage Sites Bill, 2009	26 Feb 2009	Standing Committee Report on 23 Nov 2009
The Industrial Disputes (Amendment) Bill, 2009	26 Feb 2009	Standing Committee Report on 9 Dec 2009
The Insurance Laws (Amendment) Bill, 2008	22 Dec 2008	Standing Committee to submit report in three months <i>w.e.f.</i> 14 Sep 2009
The Railway Property (Unlawful Possession) Amendment Bill, 2008	18 Dec 2008	Standing Committee Report on 9 Dec 2009
The Telecom Regulatory Authority of India (Amendment) Bill, 2008	15 Dec 2008	Standing Committee Report on 16 Feb 2009
The Protection and Utilisation of Public Funded Intellectual Property Bill, 2008	15 Dec 2008	Standing Committee granted extension for three months <i>w.e.f.</i> 13 Dec 2009
The Plantations Labour (Amendment) Bill, 2008	21 Oct 2008	Standing Committee Report on 22 Jan 2009
The Pesticide Management Bill, 2008	21 Oct 2008	Standing Committee Report on 18 Feb 2009
The Mines and Minerals (Development and Regulation) Amendment Bill, 2008	17 Oct 2008	Standing Committee Report on 19 Feb 2009
The Constitution (One Hundred and Eighth Amendment) Bill, 2008 (Women's Reservation Bill)	6 May 2008	Standing Committee Report on 17 Dec 2009
The Drugs and Cosmetics (Amendment) Bill, 2007	21 Aug 2007	Standing Committee Report on 21 Oct 2008
The Private Detective Agencies (Regulation) Bill, 2007	13 Aug 2007	Standing Committee Report on 13 Feb 2009
The Motor Vehicles (Amendment) Bill, 2007	15 May 2007	Standing Committee Report on 28 April 2008
The Seamen's Provident Fund (Amendment) Bill, 2007	3 May 2007	Standing Committee Report on 5 Sep 2007
The Foreign Contribution (Regulation) Bill, 2006	18 Dec 2006	Standing Committee Report on 21 Oct 2008
The Administrative Tribunal (Amendment) Bill, 2006	18 Mar 2006	Standing Committee Report on 5 Dec 2006
The Representation of People (Amendment) Bill, 2006	27 Feb 2006	Standing Committee Report on 4 Aug 2006
The Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005	5 Dec 2005	Standing Committee Report on 13 Dec 2006
The Indian Medical Council (Amendment) Bill, 2005	23 Aug 2005	Standing Committee Report on 19 Dec 2006
The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment and Miscellaneous Provisions Bill, 2005	22 Aug 2005	Standing Committee Report on 20 Dec 2005
The Indian Medicine and Homoeopathy Pharmacy Bill, 2005	12 Aug 2005	Standing Committee Report on 28 Jul 2006
The Indian Medicine Central Council (Amendment) Bill, 2005	23 Mar 2005	Standing Committee Report on 29 Jul 2005

Short Title	Introduced on	Status
The Homoeopathy Central Council (Amendment) Bill, 2005	23 Mar 2005	Standing Committee Report on 29 Jul 2005
The Seeds Bill, 2004	9 Dec 2004	Standing Committee Report on 28 Nov 2006
The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001	30 Jul 2001	Standing Committee Report on 9 Dec 2003
The Coal Mines (Nationalisation) Amendment Bill, 2000	24 Apr 2000	Standing Committee Report on 31 Aug 2001
The Lotteries (Prohibition) Bill, 1999	23 Dec 1999	Standing Committee Report on 12 Dec 2001
The Delhi Rent (Amendment) Bill, 1997	28 Jul 1997	Standing Committee Report on 21 Dec 2000
The Constitution (Seventy-ninth Amendment) Bill, 1992	22 Dec 1992	Standing Committee Report on 22 Mar 1995
The Atomic Energy (Amendment) Bill, 1992	25 Nov 1992	
The Participation of Workers in Management Bill, 1990	30 May 1990	Standing Committee Report on 18 Dec 2001
The Indian Medical Council (Amendment) Bill, 1987	26 Aug 1987	Joint Committee Report on 28 Jul 1989

Sources: Bulletins of Rajya Sabha and Lok Sabha, PRS.

Status of Government Bills

Bills pending before session	46
Bills introduced during session	22
Bills passed during session	17
Bills withdrawal during session	02
Bills pending after session	49

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